

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/248(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	RAHUL MUNJAL VS MOON APARTMENTS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Kashish Sareen, Adv.

] For the Financial Creditor

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. Ld. Counsel appearing for the Financial Creditor submits that the parties have settled the dispute. Therefore, this petition is accordingly **dismissed** as **withdrawn**. File be consigned to record.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.